

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-163-2020**

Aires Rodrigues

...Petitioner.*Versus*

State of Goa

.... Respondent.

Mr. Aires Rodrigues, the Petitioner in person.

Mr. Devidas J. Pangam, Advocate General with Mr. S. P. Munj,
Additional Government Advocate for the Respondents No.1 to 7.**Coram : M. S. SONAK & DAMA
SESHADRI NAIDU, JJ.****Date : 28th August, 2020****P. C.:**

At the request of the learned Advocate General, who says that he has just received the papers in this matter, we place this matter for further consideration on 02.09.2020.

DAMA SESHADRI NAIDU, J.***M. S. SONAK, J.***

msr.